This manual is for the reference purpose of Karnataka FBO to use FLRS to apply for FSS License
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Introduction

- FSSAI provides an opportunity for Food Business Operators (FBOs) to apply for Registration/Licensing through online Registration/Licensing System. It also provides an option to track the status of application online through an Application Reference No. provided by the system during the submission of application.
- The FBOs should take a print out of the Online Application Form generated through the system and submit the application to Regional Authority/State Authority with all supportive documents within fifteen days from the date of submission of application online.
- FBO can register themselves online for the username and password (or) by providing the contact details can apply for Licensing / Registration.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
FBO SIGN UP

How to Access the System?

- The system can be accessed by using the link [http://foodlicensing.fssai.gov.in](http://foodlicensing.fssai.gov.in) using any standard web browser like IE, Firefox, Google Chrome etc.
- It is a web enabled system, hence can be used 24*7 by all the stakeholders. The stakeholders can access this online system through any web browser.

FBO Sign-up (For Self-Care Portal)

- Type the URL: [http://foodlicensing.fssai.gov.in](http://foodlicensing.fssai.gov.in) on the address bar of the browser. On the screen which appears below (Fig), click on ‘Sign-up (For Self-Care Portal)’ link to Sign-up.

- The screen below (Fig) shows the FBO Sign-up form for FBO.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Fill the form and click on “Register” button to complete the FBO sign-up process.

After successful sign-up

- Sign-up success message will appear as shown below (Fig).
- SMS and E-mail will be forwarded confirming the successful sign-up.

Note:
- Enter a valid & active email id to receive alerts on e-mail.
- Enter a valid mobile no to receive alerts via sms.
- Once you type the User-ID the system will check for the availability. If the User-ID already exists in the system then an alert message “This UserID already exists. Please try another” will appear.
- Password length should be 6 to 20 characters including at least one special character.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Checking Eligibility

- Food Business Operator can check their Eligibility (whether they are eligible for Central License OR State License OR Registration Certificate as per Capacity/Turnover of their business) by clicking on the link “Check your eligibility” on the login page, as shown below (Fig).

- After you click on the link, you will be redirected to screen below (Fig).

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Fill in the Address of Premises, State, District then click on “Save & Add” button under ‘Action’ column; if you are operating from multiple premise / unit, using "Save & Add" add each premise / unit address details separately and check for eligibility individually as shown in below screen (Fig).

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
FBO LOGIN

- Type the URL: - [http://foodlicensing.fssai.gov.in](http://foodlicensing.fssai.gov.in) and login to the system with the User Name and password created during FBO Sign up (as shown below in Fig).

---

**Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.**
Food Business Operator’s Home Page

❖ The home page for the logged in FBO will be displayed as shown below in Fig

To view the status of submitted applications select on “Complete Application” and License/Certificate Type.
❖ To view the pending/incomplete applications select on “Incomplete Application” and License/Certificate Type.

As shown below in fig for Submitted Applications

❖ The present status of submitted application can be viewed under “Application Status”
❖ If License is issued for an application, then under heading License/Certificate No. “License/Registration Number” will be displayed.
❖ To view the Acknowledgement Receipt click on “View” against that Reference No.

Effective 5\textsuperscript{th} July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5\textsuperscript{th} Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Cancellation/deletion of application by FBO
When FBO clicks on incomplete application in his home page than all the applications that were left incomplete gets listed, there a separate button will be given as “Delete Application” so that FBO can delete the incomplete application apart from Proceed.

As FBO clicks on “Delete Application” the application would be removed from the list and would not further appear in the list of incomplete application.

Applying for License/Registration
- To apply for License/Registration move the mouse over “License/Registration” and from the drop down option click on “Apply for License/Registration” as shown below in Fig

FBO will be re-directed to Page as shown below in fig.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Select the State for which you want to apply for license (Select State of Premises for which License/Registration is being applied) from the drop down.

If FBO is applying for premises located at Seaport at Kandla, Tuticorin, Vishakhapatnam, Kolkata, Marmagoa, Cochin, Mumbai, Chennai, JNPT, or Airport at Kolkata, Tiruchy, Mumbai, Delhi, Chennai, Amritsar, Cochin then the option Yes to be selected otherwise No.

If the FBO is operating in more than One(1) state then the option Yes to be selected otherwise No.

If the FBO is applying for Head office/Registered office then the option Yes to be selected otherwise No.

Select all the kind of Businesses which are located in a single premise for which you want to apply for License.

For each Kind of Business selected, check the capacity/turnover for determining the eligibility for that category.

Click on Proceed.

Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is operating in more than two states, he has to obtain one additional Central License for Head office/registered office and separate license for each location as per Capacity/Turnover (State/ Central License).

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
After clicking on Proceed, FBO will be re-directed to below screen Fig

After Assessment all the Kind of businesses will be grouped under the respective ‘License Category’. FBO can apply for each license category individually by clicking on the link ‘Click to apply’ link against each License Category (OR) apply for a single highest license evaluated as per the eligibility criteria of all the business by clicking on link above CANCEL button.

Application for State License
Based on Pre-check if the FBO is re-directed to State License then the application form for State License will appear as shown in the screen below in fig.

Note: If you want to apply for Conversion to FSS license, then select “YES” for question “Are you already holding License given under other laws existing prior to Food Safety and Standards Regulations, 2011?”

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Fill the form details and click on “SAVE & NEXT” button to proceed further. FBO will be re-directed to the Product details page as show below in Fig.

Note:
- Depending upon the assessment of the eligibility criteria for each individual business of an FBO, if it is determined that an FBO is eligible for multiple licenses, and then the FBO can opt for individual licenses for each food business/category by clicking on the “Click to Apply” link against a License category.
- OR
- FBO can opt for a single highest license evaluated as per the eligibility criteria of all the business by clicking on link above CANCEL button and further the highest fee applicable license shall be applicable.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
To add any product, click on the “Select Food Category” and from the drop down menu select the food category. And if there are Sub categories for the Food category selected then select the sub category from the drop down menu as show below in Fig. (IF applicable).

Note: Enter the Correct information as same will be printed on the License Issued by the Authority.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Enter the Name of all Food items which will come under the selected food category separated by comma.

Enter the Quantity and Incase of Processing unit Select the Kind of business from the drop down list.

Click on “Save & Add” button under heading Action to add the product.

FBO can add more than one Food category one by one.

After completing this section click on ‘Save & Next’ button, FBO will be re-directed to the screen as shown below in Fig.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
After completing the section click on ‘Save & Next’ button, FBO will be re-directed to the screen as shown below in Fig.

- To submit the documents electronically click on ‘Choose File’ and select the file from your system and click on ‘Upload’.
- If the soft copy of any document is not available, then select the “Submission type” as ‘Physically’ and enter your remarks.
- If any document is not applicable for the category of business, then select “Not Applicable”.
- Select ‘How many years (1 – 5) you want to apply’ from the drop down and proceed for the payment.
- Once clicked on “Save & Next” a pop-up would appear to select the payment mode and once the payment mode is selected it would redirect the FBO to the payment page as shown in the fig below:

**Note:** FBO has to fill in the Already Holding License Detail(s), if applying for Conversion to FSS License.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
If FBO/Operator makes payment via Syndicate Bank Challan than a challan would be generated and FBO has to pay the requisite amount to the nearest Syndicate bank branch as shown in the below fig:-

Once clicked on submit FBO would be redirected to a page where the FBO will download/upload the signed copy of Form ‘B’ and submit the application for generation of Acknowledgement receipt.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
FBO can also view or print his acknowledgment receipt from the link “View/Print Acknowledgment Receipt” provided below the Challan as displayed in the fig above.

Once clicked on the link the Acknowledgment Receipt would be generated as displayed in the fig below:-

License Application will be submitted successfully (Acknowledgment Receipt will be generated as shown in fig.) and online application will be forwarded to the respective Designated Officer once the payment is made to any respective Syndicate Bank. Please note down the Reference Number generated for future reference.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Application for Registration Certificate
Based on Pre-check if the FBO is re-directed to Registration Certificate then the application form for Registration Certificate will appear as shown in the screen below in fig.

Effective 5\textsuperscript{th} July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5\textsuperscript{th} Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
After FBO fills all the mandatory fields in Form-A and clicks on “Proceed for payment it would redirect to the payment selection page as shown in the fig below.

If FBO/Operator makes payment via Syndicate Bank Challan than a challan would be generated and FBO has to pay the requisite amount to the nearest Syndicate bank branch as shown in the below fig:-

Once clicked on submit than the Syndicate Bank Challan would be generated as displayed below.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
FBO can also view or print his acknowledgment receipt from the link “View/Print Acknowledgment Receipt” provided below the Challan as displayed in the fig above.

Once clicked on the link the Acknowledgment Receipt would be generated as displayed in the fig below:

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Registration Certificate Application will be submitted successfully (Acknowledgment Receipt will be generated as shown in fig.) and online application will be forwarded to the respective Registration Authority once the requisite payment is made to any Syndicate Bank. Please note down the Reference Number generated for future reference.

**Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.**
EDITTING APPLICATION FORWARDED BY DO

Editing or Modification of the Application Forwarded by Designated Officer

- In the home page move the mouse over “License/Registration” and click on “Application for Editing” link to find the applications forwarded by Designated Officer for editing as shown in fig..

- It will redirect to the page for “Application for Modification” (ref below Fig.).

Modifying the Application

- To modify the application click on the “Proceed” link against the application (ref above fig).
- Once the application is sent for modification you can modify the details according to the Remarks by DO.

*Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.*
There are certain scenarios for which the DO’s can send the application for modification to FBO.
- Invalid business or mismatching of business details.
- Improper submission of supporting documents.
- Other discrepancies.

Cancel Application
- To cancel the application click on the “Cancel Application” link against the application (ref above fig ).
- If the application is send for modification for invalid business, you have no option to modify the “kind of business”. In this case you have to cancel the application and have to apply for new application.

Submitting Clarification(s)
- In the home page move the mouse over “License/Registration” and click on “Clarification/Incident(s)” link to find the applications forwarded by Designated Officer for Clarifications as shown in fig.

Click on “Proceed” link against the application to proceed and submit the Clarification as desired by designated officer.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Modification of Issued License

❖ Once the application is generated and issued user will get the option of “Modification “in FBO Login. Using this user can apply for modification such as adding new business, communication details etc. User has to pay 1 year fee for modification on generated license.

❖ Move the mouse over “Modification” (ref above fig.) and click on the “Apply for Modification in License/Registration” in the drop down list. You will get the page “List of state License or registration Certificate for Modification” with issued list would be shown:-

❖ To make any modification on any License select FORM ‘C’ or Non – Form ‘C’ and then click on proceed as shown in the below fig.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
After clicking on the **Proceed** link of that particular license. You will get a warning message box which is shown as below.

Once you click on the proceed link you have to complete the modification process. Otherwise the selected licence will be displayed under “Incomplete Application” section. So if you wish to continue click on the **OK** button (ref above fig.) and make the necessity modification and then submit the details.

*Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.*
Modifications of Issued Registration Certificate

- Once the application is generated and issued, the user will get the option of “Modification” in FBO Login. Using this, the user can apply for modification, and the user has to pay 1 year fee for modification on the generated license.

Renewal of License

- The Issued License will start listing under Renewal Bin 60 days prior to expiry. FBO has to renew the FSS License to avoid penalties. If the License renewal date comes in the time frame of 30 days, then FBO will have to pay penalty charges Rs 100/day. FBO will click on “Apply for Renewal of License” to initiate the process.

- Place the pointer on “Renewal” (ref. above fig.) and click on the “Apply for Renewal of License” in the drop down list. You will get the page “List of Licenses for Renewal”.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
To apply for Renewal on any License, click on the **Proceed** link of that particular license. The warning message box will be displayed as shown below.

![Warning Message Box]

- Once the FBO clicks on “OK” button the License Renewal Process has to be completed. Otherwise the selected licence will be displayed under “Incomplete Application” section. So if the FBO wish to continue click on the **OK** button (ref above fig.) and submit the application for License Renewal.

### Renewal of Registration Certificate

- The Issued Registration Certificate will start listing under Renewal Bin 60 days prior to expiry. FBO will click on “Apply for Renewal of License” to initiate the process.

---

*Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.*
To apply for Renewal on any License, click on the Proceed link of that particular Registration Certificate.

Surrender of License/ Registration by FBO.

A separate bin will be created stating Duplicate/ Surrender on FBO home page. When FBO clicks on Duplicate/surrender in order to apply for surrender of License FBO will click on Apply for Duplicate/ Surrender of License the entire list of state license which have been issued will be listed there.

As shown below:

*Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.*
A button against each issued license will be provided “Apply for surrender of license” so that FBO can apply to surrender his/her license.

Similarly, when FBO clicks on Duplicate/surrender in order to apply for surrender of Registration Certificate FBO will click on Apply for Duplicate/ Surrender of Certificate(s) the entire list of Registration Certificates which have been issued will be listed there.

A button against each issued certificate will be provided “surrender” so that FBO can apply to surrender his/her certificate.

As shown below:

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Apply for duplicate license by paying 10% of the license/registration fee.

A separate bin will be created stating Duplicate/ Surrender on FBO home page. When FBO clicks on Duplicate/surrender in order to apply for duplicate License FBO will click on Apply for Duplicate/ Surrender of License the entire list of state license which have been issued will be listed there.

Similarly, When FBO clicks on Duplicate/surrender in order to apply for duplicate Registration Certificate FBO will click on Apply for Duplicate/ Surrender of Certificate(s) the entire list of Registration Certificates which have been issued will be listed there.

A button against each issued certificate will be provided “duplicate” so that FBO can apply for duplicate certificate.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Once FBO clicks on Apply for Duplicate/Surrender/Transfer of License(s), all the issued licenses will be displayed. To transfer the state license FBO will click on Transfer. Please refer to screenshot below:

<table>
<thead>
<tr>
<th>Sl. No</th>
<th>License No</th>
<th>Company Name</th>
<th>Kind of Business</th>
<th>Issued Date</th>
<th>Expire Date</th>
<th>Action</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>10113006000318</td>
<td>test test</td>
<td>Manufacturer</td>
<td>26/09/2013</td>
<td>26/08/2016</td>
<td>Duplicate</td>
</tr>
<tr>
<td>2</td>
<td>10113006000320</td>
<td>Farm test</td>
<td>Relabeller,Manufacturer</td>
<td>26/09/2013</td>
<td>27/09/2016</td>
<td>Duplicate</td>
</tr>
<tr>
<td>3</td>
<td>10113006000324</td>
<td>Complicated test</td>
<td>Manufacturer,Relabeller, Caterer, Distributor, Hotel, Marketer, Retailer, Storage (Cold / Refrigerated), Storage (Controlled Atmosphere + Cold), Storage (Except Controlled Atmosphere and Cold), Supplier, Wholesaler, Food Catering Services, Transporter</td>
<td>07/10/2013</td>
<td>06/10/2016</td>
<td>Duplicate</td>
</tr>
<tr>
<td>4</td>
<td>10113006000325</td>
<td>Test generation</td>
<td>Manufacturer, Relabeller, Repacker, Club/Canteen, Food Vending Establishment, Hotel, Marketer, Retailer, Storage (Cold / Refrigerated), Storage (Controlled Atmosphere + Cold), Storage (Except Controlled Atmosphere and Cold), Supplier, Wholesaler, Food Catering Services, Transporter</td>
<td>08/10/2013</td>
<td>07/10/2016</td>
<td>Duplicate</td>
</tr>
<tr>
<td>5</td>
<td>10113006000328</td>
<td>complete test</td>
<td>Manufacturer, Relabeller, Repacker, Distributor, Hotel, Marketer, Retailer, Storage (Cold / Refrigerated), Storage (Controlled Atmosphere + Cold), Storage (Except Controlled Atmosphere and Cold), Supplier, Wholesaler, Food Catering Services, Transporter</td>
<td>09/10/2013</td>
<td>08/10/2014</td>
<td>Duplicate</td>
</tr>
</tbody>
</table>

On clicking on Transfer the pre-filled form ‘b’ will be opened which was submitted at the time of license generation. FBO will not be able to amend any details in relate to address, KOB & product details. Only the new name of the company can be given along with relevant document and remark.

*Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.*
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.

After filling all the mandatory details FBO will click on proceed and the application for transfer of license will be submitted to corresponding DO. Please refer to screen shot below.

Transfer of Registration Certificate

Note: Transfer of Registration certificate is applicable in case of death of the certificate holder only.

Only the name of the FBO/Company and Photo of the certificate holder can be changed without paying any fee.

FBO LOGIN

Go to following link:

Duplicate/Surrender/Transfer → Apply for Duplicate/Surrender/Transfer of Certificate (s)
Once FBO clicks on Apply for Duplicate/Surrender/Transfer of Certificate(s), all the issued Certificates will be displayed. To transfer the state license FBO will click on Transfer.

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Registration No.</th>
<th>Name of Company / Applicant</th>
<th>Kind of Business</th>
<th>Issued Date</th>
<th>Expire Date</th>
<th>Action</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>2081300200002</td>
<td>Food Products Ltd.</td>
<td>Meat processing units</td>
<td>18/10/2013</td>
<td>17/10/2014</td>
<td>Transfer</td>
</tr>
<tr>
<td>2</td>
<td>201300400139</td>
<td></td>
<td></td>
<td>18/10/2013</td>
<td>07/10/2014</td>
<td>Transfer</td>
</tr>
<tr>
<td>3</td>
<td>2081300200001</td>
<td></td>
<td></td>
<td>18/10/2013</td>
<td>17/10/2014</td>
<td>Transfer</td>
</tr>
</tbody>
</table>

On clicking on Transfer, FBO will not be able to amend any details in relate to address, KOB & product details. Only the new name of the company can be given along with relevant document and remark.

*Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.*
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.

After clicking on proceed the application will be submitted.
FBO SUPPORT

Forgot Password

❖ In case you are not able to login, please reset your password by clicking on “Forgot Password” link (as shown in below fig.) or contact support team.

❖ Enter your User ID
❖ Enter Your Registered Email ID (OR)
❖ Select the Security Question and provide the answer.
❖ Click on Submit button. The password will be reset and the new password will be sent to the Registered Email ID.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Edit /Update Profile

- To modify the profile details, click on ‘Edit /Update Profile’ under heading “My Profile” as shown in fig and then click on Edit button.

Modify the required fields and click on ‘Update’ to save the changes as shown in fig.

Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.
Effective 5th July, 2014, FBOs in Karnataka state can utilize payment through Syndicate bank challan in FLRS. Effective 5th Aug, 2014, payment option through Treasury Challan is disabled in FLRS.

Support

- Telephone numbers: 011 – 65705552 / 64672224 {Monday – Friday (9:30 a.m. – 6:00 p.m.)} {Saturday 9:30 a.m. – 1:00 p.m.}

- E-mail id: licensing@fssai.gov.in